

There has been no trade between India and People's Republic of China during this period.

(b) Efforts made to improve trade with the East European countries and USSR include the following:—

- (i) Preparation of long-term and annual trade protocols specifying the quantity and value of goods to be exchanged between India and each of the East European countries; this helps in increasing the volume of trade as well as increasing the range of commodities.
- (ii) Participation in international trade fairs and exhibitions and holding special commodity exhibitions with a view to introducing new non-traditional, manufactured and consumer goods in the East European markets.
- (iii) Sponsoring visits of businessmen and sales-cum-study teams to East European countries for promoting contacts between the buyers and sellers.
- (iv) Inviting buying delegations to India.
- (v) Encouraging market surveys of East European Countries by Export Promotion Councils/Specialised bodies like the Indian Institute of Foreign Trade etc.
- (vi) Proposals for Production Co-operation and joint ventures in third countries are being explored to improve the quality and level of trade.
- (vii) Periodical review meetings are held with the Trade Representatives of East European countries stationed in India and also with the various Export Promotional Councils to remove the bottle-necks in the smooth implementation of trade protocols.

#### Withdrawal of credit facilities to Tax Evaders

\*65. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of REVENUE AND BANKING be pleased to state whether Government have taken a decision that tax evaders will not be given credit facilities of more than Rs. 1 lakh by any scheduled bank for three years after conviction?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): The Government have decided that a person who is found guilty of concealment of income or wealth or is convicted for tax fraud by a Court on prosecution launched by the Income-tax Department, will not be given credit facility exceeding Rs. one lakh by any Scheduled Bank for a period of three years.

#### Financial Assistance from Federal Republic of Germany for Tawa Project

\*73. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of FINANCE be pleased to state:

(a) the total amount agreed to be given by Federal Republic of Germany for Tawa Project as donation, loan or grant;

(b) the period in which the same has to be used; and

(c) the purposes for which it is to be used?

THE MINISTER OF FINANCE (SHRI C SUBRAMANIAM): (a) The Federal Republic of Germany have pledged an amount of DM 62 million equivalent to approximately Rs. 2206 crores for the Tawa Project during the years 1974-75, 1975-76 and 1976-77. Out of the total assistance, an amount of DM 45 million will be extended as loan and the balance DM 17 million as grant.